

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
CP No. (IB)- 24/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

Kapil Kumar Singhal, Sole Prop. of Halcyon Technologies
.... Operational Creditor

Versus

Goverdhandham Estate Pvt. Ltd. ... Corporate Debtor


Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Ayush Sharma, Adv.
For the Corporate Debtor : Aditya Sharma, Adv.

ORDER

Heard Mr. Ayush Sharma, Adv. appearing for the Petitioner. Mr. Aditya Sharma, Adv. appearing for the Respondent. Pleadings are complete in this matter. On the joint request of both the counsels, list the matter on 12.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 10, 2024